

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 105**  
**(IB)-1331(PB)/2019**

**IN THE MATTER OF:**

Dr. Virendra Swarup Educational Foundation .... Applicant/petitioner  
v.  
EMAAR MGF Land Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 23.10.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

|                    |  |
|--------------------|--|
| For the Petitioner | Mr. Piyush Singh, Mr. Aditya Parolia, Ms. Aditi Sinha,<br>Mr. Prateek Vats & Mr. Purusharth Bisht, Advs.   |
| For the Respondent | Mr. Virender Ganda, Sr. Adv. with Mr. Divyam<br>Agarwal, Ms. Surbhi Gupta, Ms. Shelly Khana, Mr.<br>Anand Singh Sengar, Mr. Daksh Ahluwalia & Mr.<br>Arjun Jain, Advs. |

**ORDER**

For order see, CP. No. (IB)-513(PB)/2019.